

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 106**  
**(IB)-282(PB)/2019**

**IN THE MATTER OF:**

Concrete Projects India Ltd. ....

Petitioner

v.

Advance Surfactants India Ltd. ....

Respondent

**SECTION : UNDER SECTION 9 of the IBC, 2016**

**Order delivered on 23.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner: Mr. Navneet Kumar, Mr. Vikas Bhadana, Advs.

For the respondent Mr. Pankaj Seth, Adv.

**ORDER**

An order against the same corporate debtor has been reserved in CP No. (IB)-922(PB)/2018. Accordingly, the matter be listed along with the above mentioned company petition on the date when the order is to be pronounced.

Sd/-  
(M. M. KUMAR)  
PRESIDENT

Sd/-  
(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)